

**HARYANA VIDHAN SABHA**

**5<sup>th</sup> SESSION**

**BULLETIN NO. 3**

**Wednesday, the 16<sup>th</sup> March, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 16<sup>th</sup> March, 2016 from 10.00 A.M. to 2.20 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
17	7	-	-	22

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 10

**II. NOTICES OF CALLING ATTENTION MOTIONS**

When some of the Members sought to raise matters of Calling Attention Notices given of by them, the Speaker informed the House that those were either admitted or under consideration.

**III. CONGRATULATION TO SHRI SHYAM SINGH RANA, CHIEF PARLIAMENTARY SECRETARY FOR HIS SADBHAWANA (HARMONY) PAD YATRA**

Shri Subhash Barala, a Member of the Bhartiya Janata Party congratulated and thanked to Shri Shyam Singh Rana, Chief Parliamentary Secretary for his Sadbhawana (Harmony) Pad Yatra.

Shri Abhay Singh Chautala, Leader of the Opposition also congratulated and thanked to Shri Shyan Singh Rana for his Sadbhawana (Harmony) Pad Yatra.

Shri Shyan Singh Rana, Chief Parliamentary Secretary thanked to all the Members of the House and appealed to them to maintain the communal harmony in the state.

**IV. RAISING THE MATTER OF DAMAGE OF CROPS DUE TO RECENT RAINS AND HAILSTORM IN THE VILLAGES OF ADAMPUR, CONSTITUENCY, DISTRICT, HISAR**

Shri Kuldeep Bishnoi, a Member of Haryana Janhit Congress (B.L) raised the matter of damage of crops due to recent rains and hailstorm in the villages of Adampur constituency, district Hisar. He further stated that the farmers are making Dharna/Pradarshan in his constituency. He demanded that Government may send their officer for Girdawari so that compensation may be given to the farmers in time.

**V. CALLING ATTENTION MOTION AND STATEMENTS THEREON**

The Speaker informed the House that he had received a Calling Attention Notice No.6 from Shri Ravinder Baliara & five other M.L.As. namely S/Shri Balkaur Singh, Kehar Singh, Nagender Bhadana, Jaswinder Singh Sandhu and Rajdeep regarding mushroom growth of diseases like Cancer, Hepatitis-B and C day by day in the state and the same has been admitted.

He asked Shri Ravinder Baliara, M.L.A. to read out his notice being a first signatory and asked the Minister concerned to make a statement thereafter.

Shri Ravinder Baliara, M.L.A. read out his notice.

The Health Minister then made a statement.

**VI. MOTION UNDER RULE 30**

The Parliamentary Affairs Minister moved-

That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended in its application to the motion regarding transaction of Government Business on Thursday, the 17<sup>th</sup> March, 2016.

And also moved-

That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 17<sup>th</sup> March, 2016.

**The Motion was put and carried.**

**VII. RAISING THE MATTER OF STATEMENT GIVEN BY SHRI ARVIND KEJRIWAL, CHIEF MINISTER, DELHI IN REGARD TO S.Y.L. CANAL**

Shri Parminder Singh Dhull, a Member of the Indian National Lok Dal, raised the matter of remarks given by Shri Arvind Kejriwal, Chief Minister, Delhi in regard to S.Y.L. Canal. He further stated that in his remarks, Shri Arvind Kejriwal said that Punjab has no surplus S.Y.L. Canal water for Haryana. He demanded that a condemnation resolution may be pass by the House against him.

The Agriculture Minister also supported the views expressed by Shri Parminder Singh Dhull and termed Kejriwal's statement as unfortunate and against the established constitutional norms and the Haryana State's interests. Thereafter, he urged the Deputy Speaker to bring a condemnation resolution against Shri Arvind Kejriwal.

The Deputy Speaker after taking the sense of the House, announced that a resolution condemning Shri Arvind Kejriwal, Chief Minister, Delhi is unanimously passed.

**VIII. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS**

Discussion on the Governor's Address was resumed.

Shri Jai Parkash, an Independent Member, spoke for 24 minutes.

Shri Tek Chand Sharma, a Member from the Bahujan Samaj Party, spoke for 23 minutes.

Sh. Aseem Goyal, Shri Gian Chand Gupta, Dr. Banwari Lal, Shri Bhagwan Dass Kabirpanthi and Shri Randhir Kapriwas, Members from the Treasury Benches, spoke for 16, 16, 10, 10 and 5 minutes respectively.

Sh. Zakir Hussain and Smt. Naina Singh Chautala, Members from the Indian National Lok Dal, spoke for 19 and 14 minutes respectively.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under-

- (i) At 2.00 P.M. for 10 minutes.
- (ii) At 2.10 P.M. for 5 minutes.
- (iii) At 2.15 P.M. for 5 minutes.

The Deputy Speaker occupied the chair from 12.04 P.M. to 1.19 P.M.

The Sabha then adjourned till 10.00 A.M. on Thursday the 17<sup>th</sup> March, 2016.

**CHANDIGARH**  
**The 16<sup>th</sup> March, 2016.**

**SECRETARY**